

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 667/Admin.(Services)/2023 Dated: Allahabad: September 20, 2023

Subject: Regarding nomination of Civil Judges (JD) of 2018 Batch for participation in two weeks Refresher Training Programme, to be held from 25th September to 7th October, 2023 at JTRI, Lucknow.

Sir,

With reference to Institute's letter no. Ref. Trg./2023- 1315 dated 06.09.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal regarding two weeks Refresher Training Programme for Civil Judges (JD) of 2018 Batch from **25.09.2023 to 07.10.2023** at JTRI, Lucknow and to nominate all the Officers whose names are mentioned in the **enclosed List-A** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: As above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 667(i)/Admin.(Services)/2023 Dated: Allahabad: September 20, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** All the **concerned** District & Sessions Judges, U.P. with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute (JTRI), Lucknow, U.P., on the scheduled dates, for participation in the aforesaid training programme.
- 3.** **Smt. Shefali**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Gautambuddha Nagar; **Sri Javed Khan**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Agra and **Smt. Nazma Gomala**, Registrar, Land Acquisition, Rehabilitation and Resettlement Authority, Meerut with the request to kindly attend the captioned Refresher Training Programme at JTRI, Lucknow from **25.09.2023 to 07.10.2023**.

Encl: As above.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"

List-A

List of Civil Judges (JD) for Refresher Training Programme

From 25.9.2023 to 07.10.2023

Sl. No.	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Postings
1.	3620	DEVESH KUMAR YADAV	Nyayadhikari, Gram Nyayalaya	Rae Bareli -Lalganj
2.	3621	UTKRISHT JAISWAL	Nyayadhikari, Gram Nyayalaya	Bahraich- Mahasi
3.	3622	RAKESH CHAURASIYA	Addl. Civil Judge (Junior Div.)	Pratapgarh
4.	3623	SUSHRI ZEENAT PARVEEN	Civil Judge (Junior Div.)	Mirzapur
5.	3624	SUSHRI ARPITA SAHU	Civil Judge (Junior Div.)	Banda- Baberu
6.	3625	ARIJEET SINGH	Civil Judge (Junior Div.)	Bhadohi at Gyanpur
7.	3626	SMT. NEGI CHAUDHARY	Civil Judge (Junior Div.)	Hardoi
8.	3627	SUSHRI PINKY VERMA	Addl. Civil Judge (Junior Div.)	Budaun
9.	3628	SMT. SHEFALI	Registrar, Land Aqai, Rehab & Resettlement Auth.	Gautambuddha Nagar
10.	3629	SUSHRI DEEPA SAINI	Civil Judge (Junior Div.)	Bahraich
11.	3630	SUSHRI ARUNA SINGH	Addl. Civil Judge (Junior Div.)	Jhansi
12.	3631	SATNAM YADAV	Addl. Civil Judge (Junior Div.)	Ghaziabad
13.	3632	SUSHRI SULOCHNA VERMA	Civil Judge (Junior Div.)	Ayodhya
14.	3633	JAVED KHAN	Registrar, Land Aqai, Rehab & Resettlement Auth.	Agra
15.	3634	DEEPAK GAUTAM	Addl. Civil Judge (Junior Div.)	Jalaun at Orai- Kalpi
16.	3635	SUSHRI KANCHAN KUMARI	Addl. Civil Judge (Junior Div.)	Muzaffar Nagar
17.	3636	VIVEK PRAJAPATI	Addl. Civil Judge (Junior Div.)	Agra- Fathehabad
18.	3637	SMT. SHIVANI-II	Civil Judge (Junior Div.)	Ghazipur- Saidpur
19.	3638	SUSHRI SHEFALI YADAV	Judicial Magistrate	Chitrakoot
20.	3639	SUSHRI KAMAKSHI SAGAR	Addl. Civil Judge (Junior Div.)	Meerut
21.	3640	SUSHRI YUGMITA PRATAP	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
22.	3641	TARUN KUMAR	Civil Judge (Junior Div.)	Hamirpur- Rath
23.	3642	SUSHRI SHASHI GAUTAM	Civil Judge (Junior Div.)	Meerut
24.	3643	RAJEEV KUMAR PAL	Civil Judge (Junior Div.)	Mainpuri
25.	3644	SMT. RANJANA	Civil Judge (Junior Div.)	Kannauj
26.	3645	SNT. INDU VERMA	Civil Judge (Junior Div.)	Jhansi
27.	3646	ABHAY KUMAR	Nyayadhikari, Gram Nyayalaya	Banda-NaraIni
28.	3647	YATENDRA PAL SINGH	Civil Judge (Junior Div.)	Pratapgarh
29.	3648	NARENDRA KUMAR YADAV	Nyayadhikari, Gram Nyayalaya	Saharanpur-Behat
30.	3649	VIVEK YADAV	Addl. Civil Judge (Junior Div.)	Ghazipur- Saidpur
31.	3650	AKHILESH PATEL	Civil Judge (Junior Div.)	Kanpur Nagar
32.	3651	SMT. ANSHUL	Addl. Civil Judge (Junior Div.)	Jhansi
33.	3652	PANKAJ KUMAR-II	Civil Judge (Junior Div.)	Bahraich
34.	3653	YOGESH KUMAR CHAUDHAREE	Judicial Magistrate	Balrampur
35.	3654	UMAM ZAHID	Addl. Civil Judge (Junior Div.)	Siddharth Nagar- Bansi
36.	3655	SUSHRI SANGEETA-II	Civil Judge (Junior Div.)	Etawah
37.	3656	ARJIT VERMA	Civil Judge (Junior Div.)	Budaun
38.	3657	LALIT KUMAR	Nyayadhikari, Gram Nyayalaya	Jaunpur- Machlisahar
39.	3658	SUSHRI BHAWNA SAHU	Civil Judge (Junior Div.)	Fatehpur
40.	3659	AMIT KUMAR MAURYA	Addl. Civil Judge (Junior Div.)	Firozabad- Shikohabad
41.	3660	ARUN KUMAR RANA	Civil Judge (Junior Div.)	Mahoba
42.	3661	SUSHRI VASU CHAUDHARY	Addl. Civil Judge (Junior Div.)	Azamgarh
43.	3662	SMT. NEHA CHAUDHARY-II	Civil Judge (Junior Div.)	Hapur
44.	3663	SMT. SAMREEN FATIMA NOMANI	Addl. Civil Judge (Junior Div.)	Ghaziabad
45.	3664	SUSHRI AYUSHI GOSWAMI	Civil Judge (Junior Div.)	Gorakhpur- Bansaon
46.	3665	SUSHRI CHARU NAND	Addl. Civil Judge (Junior Div.)	Lakhimpur- Mohammadi
47.	3666	SMT. VANDANA-II	Civil Judge (Junior Div.)	Jalaun at Orai
48.	3667	SMT. NAZMA GOMALA	Registrar, Land Aqai, Rehab & Resettlement Auth.	Meerut
49.	3668	AMANDEEP	Addl. Civil Judge (Junior Div.)	Basti
50.	3669	GYANENDRA PRATAP SINGH	Nyayadhikari, Gram Nyayalaya	Bulandshahar- Siyana
51.	3670	SUSHRI JYOTSNA NAGVANSHI	Civil Judge (Junior Div.)	Barabanki
52.	3671	SUSHRI FARHA NAAZ PARVEEN	Civil Judge (Junior Div.)	Kaushambi
53.	3672	ANIRUDDH SINGH	Nyayadhikari, Gram Nyayalaya	Pilibhit- Pooranpur
54.	3673	ASHWANI KUMAR-II	Nyayadhikari, Gram Nyayalaya	Etah- Aliganj
55.	3674	ARVIND KUMAR SINGH-III	Civil Judge (Jr.Div.)/J.M.	Pratapgarh- Lalganj Ajhara

56.	3675	SUSHRI AKANCHHA JAISWAL	Addl. Civil Judge (Junior Div.)	Prayagraj
57.	3676	HARENDRA SINGH	Civil Judge (Junior Div.)	Ghazipur- Mohammadabad
58.	3677	SACHIN RATHORE	Civil Judge (Junior Div.)	Unnao- Purva
59.	3678	ANAND GUPTA	Civil Judge (Junior Div.)	Kanpur Nagar
60.	3679	VIPIN KUMAR CHAURASIYA	Addl. Civil Judge (Junior Div.)	Gorakhpur- Bansaon
61.	3680	SMT. SNEHA SINGH-I	Addl. Civil Judge (Junior Div.)	Ghaziabad
62.	3681	DILIP KUMAR SAHANI	Civil Judge (Junior Div.)	Bareilly- Aonla
63.	3682	SMT. DEEPANSHI CHOWDHARY	Nyayadhikari, Gram Nyayalaya	Kannauj -Tirwa
64.	3683	SUSHRI ARADHNA SINGH	Addl. Civil Judge (Junior Div.)	Basti
65.	3684	SMT. ANURADHA	Addl. Civil Judge (Junior Div.)	Shahjahanpur
66.	3685	SUSHRI MADHURI YADAV	Civil Judge (Junior Div.)	Chandauli
67.	3686	SMT. ALKA SINGH	Civil Judge (Junior Div.)	Balrampur- Utraula
68.	3687	VISHAL SHARMA	Civil Judge (Junior Div.)	Mathura- Chhata
69.	3688	NITIN SINGH	Civil Judge (Junior Div.)	Saharanpur- Deoband
70.	3689	SUSHRI HARSHITA	Civil Judge (Junior Div.)	Agra
71.	3690	TUSHAR JAISWAL	Civil Judge (Junior Div.)	Muzaffar Nagar
72.	3691	ASHUTOSH SINGH	Civil Judge (Junior Div.)	Jaunpur
73.	3692	SMT. VAISHALI SINGH	Civil Judge (Junior Div.)	Azamgarh
74.	3693	SUSHRI DIVYA CHANDRA	Judicial Magistrate	Shamli at Kairana
75.	3694	SUSHRI RABINS ALKA	Addl. Civil Judge (Junior Div.)	Moradabad
76.	3695	SUSHRI VIDISHA BHUSHAN	Addl. Civil Judge (Junior Div.)	Bareilly- Aonla
77.	3696	PRASHANT SINGH	Addl. Civil Judge (Junior Div.)	Sonbhadra -Duddhi
78.	3697	SARFARAJ AHMAD	Addl. Civil Judge (Junior Div.)	Basti
79.	3698	ASHISHANAND	Nyayadhikari, Gram Nyayalaya	Jaunpur- Kerakat
80.	3699	MOHD. FARHAN	Addl. Civil Judge (Junior Div.)	Ghazipur- Mohammadabad